

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NICHE CHEMLINKS PRIVATE LIMITED

1.	Name of Corporate Person	Niche Chemlinks Private Limited
2.	Date of incorporation of Corporate Person	13 July, 2000
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies, Bangalore
4.	Corporate identity number of Corporate Person	U24299KA2000PTC027458
5.	Address of the registered office and principal office (if any) of Corporate Person	No.968-A, Ground Floor, 11th Main, 5th Cross, Vijaya bank colony, Billekahalli, Bangalore -560076
6.	Liquidation commencement date of Corporate Person	12 March, 2020
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ratnakar Shetty F507, Mantri Tranquil Apt, Gubbalala Gate, Off Kanakapura Road, Subramanyapura Post, Bangalore – 560061 E: rcshetty.co@gmail.com T: 9986 404040 Reg. No.: IBBI/IPA-001/IP-P01630/2019-2020/12718
8.	Last date for submission of claims	11 April, 2020

Notice is hereby given that the **Niche Chemlinks Private Limited** has commenced voluntary liquidation on **12th March, 2020**.

The stakeholders of Niche Chemlinks Private Limited are hereby called upon to submit a proof of their claims, on or before **11th April, 2020**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



Date: 13 March, 2020

Place: Bengaluru

Ratnakar Shetty

Liquidator